

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 22nd day of May, 2003

Original Application No 1168 of 1988

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Hari Shanker, Son of
Shri Chandrika Prasad,
R/o Station Bhimsen, post
Bhimsen, Kanpur.

... Applicant

Versus

1. Divisional Railway Manager,
Central Railway, Jhansi
2. Central Railway office of
Assistant Engineer, 56, Canning
Road, Kanpur.
3. Union of India though General
Manager(Northern Railway,
Baroda House, New Delhi.

... Respondents

(By Adv: Shri A.V.Srivastava)

O R D E R(Oral)

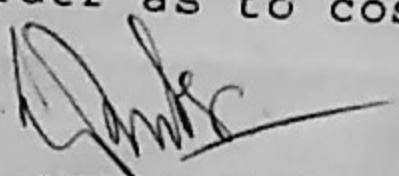
JUSTICE R.R.K.TRIVEDI,V.C.

By this OA u/s 19 of A.T.Act 1985 applicant has challenged the order dated 11.3.1987 passed by Assistant Engineer Central Railway, Kanpur asking the applicant to explain why his services may not be terminated for the reasons that he submitted the labour card bearing no.124340 which was forged and false. He never worked for the railways. The applicant did not file any explanation of the show cause as stated in para 15 of the counter. Consequently applicant was removed from service. In the circumstances, he is not entitled for any relief.

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the facts stated in counter have not been controverted by filing RA. In the circumstances, the applicant is not entitled for any relief. The OA has no merit and is dismissed. No order as to costs.


MEMBER(A)


VICE CHAIRMAN

Dated: 22nd May, 2003

Uv/